

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 13th SEPTEMBER, 2023, 10:30 A.M.

CP No. 34/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	AV Builders & Infrastructure India Pvt. Ltd. - Vs - ROC - Chhattisgarh -
Under Section	252

For Petitioner (s)

Mr. Sabyasachi Panda, Adv.

For Respondent (s)

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ORDER

Ld. counsel Mr. Sabyasachi Panda appears for the petitioner. He wants to file additional particulars by way of an affidavit, permission is granted. Petitioner is directed to file additional affidavit/documents within a week time and list the matter on 27.09.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)